

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/59/ (IB)/2017

NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	RADICAL ADVERTISING Prakash Bhat For R. Parthasarathy	R. ABDUL MUBEEN Counsel for Respo	H. Tariq
2)	Abhinav Parthasarathy	Counsel for Petitioner	R. Abhinav

ORDER

Counsel for both the parties present. Counsel for the Petitioner submitted that the time be granted for filing the outlines of the proposed settlement between the parties. Counsels are directed to file the outlines of their offers, for the purpose of settlement, on the next date of hearing. At request time is enlarged.

Put up on **08.03.2018 at 10.30 AM.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)